

Central State Scholarship Scheme, no foreign scholarships were awarded by Government of India in 1951-52.

भारतीय समवाय अधिनियम

*१४०२. सेठ गोबिन्द दास : क्या बिन्न मन्त्री यह बतलाने की कृपा करेंगे :

(क) ऐसे समवायों की संख्या, जिन्होंने भारतीय समवाय (संशोधन) अधिनियम के अधीन अपनी प्रबन्धक एजेंसी में परिवर्तन के लिए स्वीकृति मांगी थी ; और

(ख) उन मामलों की संख्या, जिनमें १९५१-५२ में स्वीकृति नहीं दी गयी ।

The Minister of Finance (Shri C. D. Deshmukh): (a) and (b). Twenty-four companies in all have applied for approval to a change of Managing Agency since the enactment of the Indian Companies Amendment Act. Of these applications, 14 have been accepted, 7 rejected and 3 are under consideration.

SCHOLARSHIPS TO S. E. ASIAN STUDENTS

*1403. **Pandit Munishwar Datt Upadhyay:** (a) Will the Minister of Finance be pleased to state how many scholarships and the amount involved in each case have the Government of India sanctioned for students from South and South East Asian countries this year?

(b) In what subjects and in what institutions training will be given to these students?

(c) Is this the first instalment of students for such training under the Colombo Plan which the Government of India have arranged?

The Minister of Finance (Shri C. D. Deshmukh): I would invite the attention of the hon. Member to the Press Note Issued on the 29th May 1952, copies of which have been placed in the Library of the House.

TERMINAL TAX ON MILITARY GOODS

*1404. **Pandit Munishwar Datt Upadhyay:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a sum of over 5 lakhs of rupees is due to Delhi Municipal Committee as arrears of terminal tax on military goods imported by the military authorities; and

(b) if so, since when the tax has been in arrears and what are the articles on which the tax are levied?

The Minister of Defence (Shri Gopalaswami): (a) and (b). A sum of Rs. 1,09,080-4-0 is still due to the Delhi Municipal Committee on account of terminal tax from 1947 to 31st March 1951. The tax is levied on all stores stocked by the Army Service Corps such as cereals and other foodgrains, tea, coffee, sugar and hydrogenated oil.

ADULT EDUCATION

*1405. **Shri Ganpati Ram:** Will the Minister of Education be pleased to state:

(a) whether the Central Government is spending any money on Adult Education in India and the amount spent in U.P.; and

(b) how many adults were educated during 1951 and 1952 in India and in U.P.?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) The attention of the hon. Member is invited to the statement which was laid on the Table of the House in connection with Starred Question No. 707 asked by Shri Jangde on 11th June, 1952.

(b) During the year 1950-51 for which the figures are available, 5,43,251 adults were made literate in the whole of India, of which 70,152 were in U.P.

SCHOOLS AND COLLEGES

*1406. **Shri Ganpati Ram:** Will the Minister of Education be pleased to state how many new higher Secondary schools and intermediate and degree colleges have been given recognition in India and specially in U.P. in 1951-52?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): The hon. Member's attention is drawn to the annual reports published by State Governments who are concerned with the subject raised in this question.

COMPULSORY EDUCATION

*1407. **Shri Ganpati Ram:** Will the Minister of Education be pleased to state the total amount of contribution given by the Central Government for free and Compulsory Education in U.P.?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): Upto 1949-